

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-418(ND)18

CORAM:

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
11.06.2018

NAME OF THE COMPANY: M/s. Alloys & Metals (INDIA) V/s. M/s.  
Hindustan Paper Corporation Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner:	Mr. Abhishek Anand, Advocate
Present for the Respondent:	Ms. Poonam Agarwal & Mr. Dilip Agarwal, Advocates

**ORDER**

Reserved for orders.

—Sd—  
(Deepa Krishan)  
Member (T)

—Sd—  
(Ina Malhotra)  
Member (J)